

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3959
ANSWERED ON 19.12.2024**

PORTAL FOR ONLINE MONITORING OF PROJECTS – THERMAL (PROMPT)

3959. SHRI LUMBA RAM:

SHRI BIDYUT BARAN MAHATO:

SHRI MUKESH RAJPUT:

SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

**Will the Minister of POWER
be pleased to state:**

- (a) the specific measures introduced by the Electricity Distribution (Accounts and Additional Disclosures) Rules, 2024 to enhance transparency and accountability in financial reporting of Discoms;
- (b) the way by which the new reporting requirements for Average Electricity Supply (ACS) and Aggregate Technical and Commercial (AT&C) losses are likely to impact the regulatory monitoring financial stability of electricity distribution companies; and
- (c) the salient features of the Portal for Online Monitoring of the Projects – Thermal (PROMPT) and the benefits likely to be accrued on account thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : Government of India has been supplementing the efforts of States/ UTs through various policy interventions for a financially sustainable and operationally efficient distribution Sector. In this direction, Ministry of Power has promulgated Electricity Distribution (Accounts & Additional Disclosure) Rules, 2024 so as to make uniform provisions for accounting for distribution sector. The rules provide for following:

- i. Only such items and sums which have been provided in the tariff orders as recoverable shall be recognized as revenue in the Financial Statements. This would help to assess the actual gap between Average Cost of Supply (ACS) and Average Revenue Realised (ARR). It would also help in assessing the real Aggregate Technical and Commercial (AT&C) losses.

- ii. Uniform graded approach for provisioning of the receivables based on the age of such receivables has been specified in the rules.**
- iii. Additional disclosure statements (ADS) have been mandated to be annexed under notes to accounts of the financial statements so as to help determine the operational health of the distribution utilities. It includes power purchase details, statement of ACS-ARR gap and AT&C loss, subsidy details, details of sale to consumers, gross trade receivables, borrowing details and likewise.**

(c): For real time monitoring and timely completion of under construction Thermal Power Projects, IT based Project Management Portal i.e. PROMPT (Portal for Online Monitoring of Projects –Thermal) has been developed.

The Online Platform facilitates project managers and stakeholders to take informed decisions enabling timely identification of issues affecting the progress of the Projects and taking corrective actions. Some of the salient features of the Portal are:

- i. Acts as a Repository of information of all the under construction thermal projects.**
- ii. Real time tracking and analysis of key milestones of under construction projects which enables swift identification and resolution of issues.**
- iii. Digitization of the entire process would result in greater transparency in project management.**
- iv. Provides for Online issuance of ‘Commissioning Certificate’ to project authorities.**
